

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.36**

**CP (IB) No. 271/Chd/Hry/2021**

**Under Section 59, IBC 2016**

**In the matter of:-**

CFLD India Investment Pvt Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 08.12.2023.

Sd/-  
**Court Officer**

November 6, 2023  
*Pdp*